

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. 248/KB/17

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company	Amit Iron Pvt.Ltd. -Versus- Imeco Limited.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. R. N. Ghose, Adv. Petitioner

Subs.
20/7/17.

2. Appabehn Laha, Adv.

1. URMILA CHAKRABORTY, Adv. }
2. NIKUNJ BERLIA, Adv. } For the
Corporate Debtor

Nikhil Chakraborty
20/7/17.

ORDER

Ld. Lawyers on behalf of Operational Creditors as also Corporate Debtor are present.

Perused the records. On the last date, this Bench has pointed out the defect and ordered to rectify the same. Till date defects are not cured as reflected in the check list.

Order reserved.

sd/-

MANORAMA KUMARI
MEMBER(J)